

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3838

ANSWERED ON:22.03.2001

ENCROACHMENT UNAUTHORISED CONSTRUCTION IN MONUMENTS OF ORRISA

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Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the names of centrally protected ancient monuments in Orissa where encroachment/unauthorised construction has taken place; and

(b) the steps taken or proposed to be taken to clear of these monuments from encroachments/unauthorised construction?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR)

(a) In Orissa, encroachment/unauthorised construction have been reported on 11 centrally protected monuments which are listed as Annexure-I.

(b) Invariably the assistance of the State Government and the local authorities is sought to help in removing the encroachment/unauthorised construction and appropriate legal action is initiated wherever necessary.

ANNEXURE-I

DETAILS OF ENCROACHMENTS OF THE MONUMENTS OF BHUBANESHWAR CIRCLE IN ORISSA

SL.No. NAME OF THE MONUMENT

1. Excavated Buddhist Site at Lalitgiri
2. Buddhist Site at Udaigiri
3. Barabati Fort, Cuttack
4. Ashokan Rock Edict, Jauguda
5. Sun Temple, Konarak
6. Ancient Site, Haripurgarh
7. Khandagiri and Udaigiri, Bhubaneshwar
8. Vaital Deul & Sireswar temple, Bhubaneshwar
9. Lord Lingaraj Temple, Bhubaneshwar
10. Ananta Vasudev Temple, Bhubaneshwar
11. Papanasini Tank, Bhubaneshwar